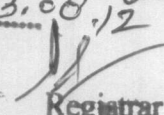


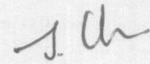
Dt. 24.07.12
List TA/OA/RA/CCA/MA before
Hon. Bench for Adm./order/Final
Hearing on 23.08.12

Registrar

23/08/2012

Hon Ms. Jayati Chandra, AM

None for the applicant even on
revised call. Shri N. P. Singh, learned
counsel for the respondents.

It appears that the applicant has
lost interest in prosecution this case. Accordingly
the OA is dismissed in default for want
of prosecution.



AM

pl